

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 27th March, 2021

No. 79 A: The Officers named in Column No.2 are transferred and/ posted as Civil Judge (Senior Division) in the Judgeships to be stationed ordinarily at places as mentioned in Column No.3 of the table given below:-

| Sl. No | Name of the officers with designation and present place of posting (with Judgeship / Department). | a) Designation at the new station. b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer. |
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| 1 | 2 | 3 |
| 1. | Mr. Manoranjan Kumar No. II, C.J.M, Bokaro | a) Civil Judge (Senior Division) b) Gumla c) Gumla |
| 2. | Mr. Bishwanath Oraon, Secretary, DLSA, Bokaro | a) Civil Judge (Senior Division) b) Jamtara c) Jamtara |
| 3. | Mr. Krishna Kant Mishra, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Chaibasa | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 4. | Miss Kumari Jiv Secretary, DLSA, Chaibasa | a) Civil Judge (Senior Division) b) Deoghar c) Deoghar |
| 5. | Mr. Kumar Kranti Prasad Secretary, DLSA, Chatra | a) Civil Judge (Senior Division) b) Saraikela c) Saraikela |
| 6. | Mr. Sanjiv Kumar Verma, C.J.M., Chatra | a) Civil Judge (Senior Division) b) Deoghar c) Deoghar |
| 7. | Mr. Ashok Kumar No. III, Secretary, DLSA, Daltonganj | a) Civil Judge (Senior Division) b) Giridih c) Giridih |
| 8. | Mr. Kamal Ranjan, C.J.M., Deoghar | a) Civil Judge (Senior Division) b) Chatra c) Chatra |
| 9. | Mr. Arjun Saw C.J.M., Dhanbad | a) Civil Judge (Senior Division) b) Godda c) Godda |
| 10. | Mr. Shashi Bhushan Sharma, Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Dhanbad | a) Civil Judge (Senior Division) b) Latehar c) Latehar |
| 11. | Miss Rajshree Aparna Kujur, Civil Judge(Sr. Div.)-cum-Special Judge, Economic offences, Dhanbad | a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa |
| 12. | Mr. Arbind Kachchap Secretary, DLSA, Dhanbad | a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj |
| 13. | Mr. Nishant Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Dumka | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 14. | Mr. Rajesh Srivastava Civil Judge (Sr. Div.)-cum-JM, Garhwa | a) Civil Judge (Senior Division) b) Dumka c) Dumka |
| 15. | Mr. Sindhu Nath Lamay, Secretary, DLSA, Garhwa | a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh |
| 16. | Mr. Manoranjan Kumar No. 1, Civil Judge (Sr. Div.)-I-cum-ACJM, Giridih | a) Civil Judge (Senior Division) b) Khunti c) Khunti |
| 17. | Mr. Sanjay Kumar Singh No. III, C.J.M., Godda | a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad |

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| 18. | Mrs. Kusum Kumari, C.J.M., Gumla | a) Civil Judge (Senior Division) b) Ramgarh c) Ramgarh |
| 19. | Mr. Binod Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Gumla | a) Civil Judge (Senior Division) b) Chaibasa c) Chaibasa |
| 20. | Mr. Parth Sarthi Ghosh, Civil Judge (Sr. Div.)-I-cum-ACJM, Hazaribagh | a) Civil Judge (Senior Division) b) Gumla c) Gumla |
| 21. | Mr. Sandeep Nishit Bara, Secretary, DLSA, Hazaribagh | a) Civil Judge (Senior Division) b) Garhwa c) Garhwa |
| 22. | Mr. Manoj Kumar Sharma, C.J.M., Jamshedpur | a) Civil Judge (Senior Division) b) Sahebganj c) Sahebganj |
| 23. | Md. Abdul Naseer, C.J.M., Jamtara | a) Civil Judge (Senior Division) b) Latehar c) Latehar |
| 24. | Mr. Sailendra Kumar, Civil Judge (Sr. Div.)-I-cum-ACJM, Jamtara | a) Civil Judge (Senior Division) b) Sahebganj c) Sahebganj |
| 25. | Ms. Nitasha Barla, Secretary, DLSA, Khunti | a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad |
| 26. | Md. Umar, Civil Judge (Sr. Div.)-I-cum-ACJM, Koderma | a) Civil Judge (Senior Division) b) Chatra c) Chatra |
| 27. | Ms. Lucy Sosen Tigga, Secretary, DLSA, Koderma | a) Civil Judge (Senior Division) b) Bokaro c) Bokaro |
| 28. | Mr. Taufique Ahmed, C.J.M., Latehar | a) Civil Judge (Senior Division) b) Jamtara c) Jamtara |
| 29. | Ms. Kamala Kumari, Secretary, DLSA, Latehar | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 30. | Mr. Sanjay Singh Yadav, Civil Judge(Sr. Div.)-cum-ACJM, Pakur | a) Civil Judge (Senior Division) b) Daltonganj c) Daltonganj |
| 31. | Mr. Dharmendra Kumar Singh, C.J.M., Ramgarh | a) Civil Judge (Senior Division) b) Dumka c) Dumka |
| 32. | Md. Faheem Kirmani, C.J.M., Ranchi | a) Civil Judge (Senior Division) b) Gumla c) Gumla |
| 33. | Ms. Kumari Vaishali Srivastava, Civil Judge(Sr. Div.)-cum-ACJM, Ranchi | a) Civil Judge (Senior Division) b) Koderma c) Koderma |
| 34. | Mr. Santosh Anand Prasad, Deputy Secretary, JHALSA, Ranchi | a) Civil Judge (Senior Division) b) Garhwa c) Garhwa |
| 35. | Mr. Purushottam Kumar Goswami, Deputy Registrar (Deputy Secretary)JHALSA, Ranchi | a) Civil Judge (Senior Division) b) Hazaribagh c) Hazaribagh |
| 36. | Ms. Divya Mishra, Civil Judge(Sr. Div.)-cum-JM, Ranchi | a) Civil Judge (Senior Division) b) Bokaro c) Bokaro |
| 37. | Mr. Rajiv Tripathi, Civil Judge(Sr. Div.)-cum-Special Judge, Economic Offences, Ranchi | a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad |
| 38. | Mr. Abhishek Kumar, Secretary, DLSA, Ranchi | a) Civil Judge (Senior Division) b) Koderma c) Koderma |
| 39. | Mr. Abhishek Prasad, Civil Judge (Sr. Div.)-cum-JM, Ranchi | a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad |
| 40. | Mr. Ajay Kumar Guria, Civil Judge (Sr. Div.)-cum-JM, Ranchi | a) Civil Judge (Senior Division) b) Pakur c) Pakur |

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| 41. | Mr. Binay Kumar Lal, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Sahebganj | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 42. | Mr. Manoranjan Kumar No. III, Secretary, DLSA, Sahebganj | a) Civil Judge (Senior Division) b) Ranchi c) Ranchi |
| 43. | Mr. Kuldeep, Secretary, DLSA, Seraikela | a) Civil Judge (Senior Division) b) Dhanbad c) Dhanbad |

By order of the Court,
Sd/-Ambuj Nath
Registrar General

Memo. No. 1713 /Apptt.

Dated Ranchi, the 27th March, 2021.

Copy forwarded to the Central Project Co-ordinator, e-Courts Project I/c, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.


Registrar General

27.3.21